

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 10

**C.P.(CAA)/117(MB)2024 IN C.A.(CAA)/231(MB)2023**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **15.07.2024**

NAME OF THE PARTIES : **Mutual Management Services Private  
limited**

**For the Applicant** : CS Ashish O Lalpuria

**Section 230- 232 of Companies Act.**

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**ORDER**

**List on 24.07.2024 for hearing.**

Sd/-  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//RA//

Sd/-  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**